

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 141 OF 2016

Dated: 30th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**South Bihar Power Distribution Co. Ltd. Appellant (s)
Versus
Bihar Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. M G Ramachandran
Mr. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent (s) :

ORDER

Admit. Issue notice for final hearing and public notice. The Respondents may file reply within four weeks time from the date of receipt of notice after serving copy on the other side. Thereafter, rejoinder, may be filed within two weeks time after serving copy on the other side.

List the matter on **04.08.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**
mk/jp

**(Justice Ranjana P. Desai)
Chairperson**